

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**I.A. NO. 4096 OF 2019**

**IN**

**COMPANY APPEAL (AT) NO. 712 OF 2019**

**IN THE MATTER OF**

**Bhagwan Singh Rawat**

**...Appellant**

**Vs**

**State Bank of India & Anr.**

**.... Respondent**

Mr Nikhil Nayyar, Sr Advocate and Mr Divyanshu Rai, Advocate for appellant.

Ms Namitha Mathews and Mr Pulkit Malhotra, Advocates for Respondent.

**ORDER**

**06.02.2020:** Separate order passed in IA No.4096/2019.

2. At the joint request of the parties the case is adjourned. Let the appeal be fixed on **19.2.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member(Technical)**

**sim/kam**